

DIVISION BENCH

ITEM NO. 113

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.201/2020, IA No.03/2022, IA No.30/2022
& IA No.114/2022 IN CP (IB) No.349/ALD/2018**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November,
2022, 12:30 pm**

NAME OF THE COMPANY	BANK OF INDIA V/S B. B. FOODS PVT LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Munisha Gandhi alongwith Ms. Babita Jain, Advs.
: *For the Resolution Professional*

Sh. Anurag Kumar Singh alongwith Sh. Shwetank Singh & Sh. Zain A Khan, Advs.
: *For Promoter/Ex-Director in IA No.30 of 2022 & IA No.201 of 2020*

Sh. Nilotpal Shyam, Adv.
: *For the respondent no.2 in IA No.30/2022 & CoC in IA No.03/2022 &
IA No.114/2022*

Sh. Abhishek Kumar, Adv.
: *For the Successful Resolution Applicant in IA No.30/2022*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to
21st December, 2022.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

21st November, 2022

*Priya Agarwal
(Stenographer)*